Annexure-3

Name of the corporate debtor: REDHU FARMS PRIVATE LIMITED; Date of commencement of CIRP: 30.03.2023; List of creditors as on:17.06.2023

In accordance with Section 25(2) (e), IBC ,2016

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

	Branch, C	SI. No. Name of creditor	
	Branch, Chandigarh		
	08.05.2023	Date of A	Details of
26,40,82,811.90	26,40,82,811.90	.mount claimed (₹)	Details of claim received
26,40,82,811.90 26,40,82,811.90	26,40,82,811.90 26,40,82,811.90 Secured	Amount of claim admitted (₹)	
	Secured	Nature of claim	
1	1	Amount covered by security interest (₹)	Details of claim admitted
	ı	Amount claimed (₹) Amount of claim Nature of Amount covered by Amount covered by claim security interest (₹) guarantee (₹)	admitted
ï	No	Whether related party?	
100.00%	100.00%	% voting share in CoC	
-	ı	Amount of continge nt claim	
ř	t	Amount of any mutual continge nt dues, that claim may be set-	Amount of
Ŧ	1	Amount of claim not admitted	
	,	Amount of claim Remarks, if under verification any	
1	Provisionally accepted	Remarks, if any	(a minodine mi x)

